

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person at **Principal Seat at Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa** that :

All Bail Applications arising from the same FIR shall be placed before the same Hon'ble Judge to avoid conflicting decisions. However, so that the applicants are not prejudiced by delays, this direction will not apply if the Hon'ble Judge, who has decided the first bail application arising from the same FIR, is not available at the Station or is having different assignment or is part of Division Bench.

High Court, Appellate Side, )  
Bombay. )

Date : 19<sup>th</sup> January 2024 )

By Order,

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I)